(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI SHAH NAWAZ KHAN): Ca) No.

(b) Does not arise.

FINAL REPORT OF ADMINISTRATIVE REFORMS COMMISSION

©66. SHRI M. S. OBEROI: Will the Minister of HOME, AFFAIRS be pleased to state the time by when 1llie Administrative Reforms Commission is expected to submit its final report to Government?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): The Commission expects to complete its work in the latter part of 1967.

BONUS DISPUTES IN INDIA

- 667. SHRI NIREN GHOSH: Will-the Minister of LABOUR, EMPLOY MENT AND REHABILITATION be pleased to state:
- (a) the number of unresolved bonus disputes in the country during this year; and
- (b) the reason as to why the disputes were not resolved?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI SHAH NAWAZ KHAN): (a) and (b) Information has been called for from the State Governments. It will be placed on the Table of the House when received.

668. [Transferred to the 6th December, 1966.1

OFFICERS AFFECTED BY PUNJAB REORGANISATION

- 6169. SHRI SURJIT SINGH ATWAL: Will the Minister of HOME-AFFAIRS be pleased to state:
- (a) whether it has come to the notice of the Union Government that a number of officers affected by th« re-organisation of Punjab are dissatis fied with their allocations;
- (b) if so, whether there is any proposal to appoint a machinery to redress their grievances; and
- (c) in how many cases the Union Government have changed or withheld the decision of the Shanker Committee in the matter of allocations?

THE DEPUTY MINISTER IN THB MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) Som« representations seeking change In th« provisional allocations have been re-» ceived.

Advance copies of some representations from officers belonging to th*. All India Services have also been received.

(b) The representations are to b« examined by the concerned State Gov ernment in consultation with th* Government of the area to which al location is sought and recommenda tions are to be made to the GoT* eminent of India for final decisions.

The representations from officer* belonging to the All India Service* will, when forwarded by the State Govierruments concerned, be con*i-dered on the merits of each individual case.

(c) The recommendations of the Committee have been accepted, la two cases changes were mada on tiw advice of the Committee.